NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO. 1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW

TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08-03-2017.

PRESENT; 1. Hon'ble Member (J) Shri Ratakonda Murali

2. Hon'ble Member (T) Dr. Ashok Kumar Mishra

T.P No.	Purpose	Section	Name of the Parties	
CP 63/11 TP 31/16 Hea	Hearing	397 398	Praveen Nallapothula Vs Tele DNA	
		•	•	

(Petitioner

SL.NO. NAME (IN CAPITAL)

DESIGNATION

PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

Dfor Argun Persikal

× 9902685016

for The Resiponded

Respondent)

2) N. k. Dilip

- 9035456477

Por Applica Resp. 1 to 3

Resp. 5 to 7

in CP 63/11

Counsel for petitioner is present. Counsel for R-1 to 3 and R-5 to 7 is also present. Counsel for petitioner reported that the matter is under talks of compromise. But, the opposite counsel reported he has no information. Counsel for respondents reported that one application is moved to refer the matter for arbitration and that CA No.146/12 and also CA 237/11 was already heard by the CLB.

Posted to 19.04.2017.

MEMBER (J)

MEMBER (T)